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Title: Secretary General reported a message that Rajya Sabha at its sitting held on 18th March, 2020 passed the National Commission for Indian System of Medicine Bill, 2020 and passed the National Commission for Homeopathy Bill, 2020.

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the National Commission for Indian System of Medicine Bill, 2020 which has been passed by the Rajya Sabha at its sitting held on the 18th March, 2020."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the National Commission for Homeopathy Bill, 2020 which has been passed by the Rajya Sabha at its sitting held on the 18th March, 2020."

2. Sir, I lay on the Table the National Commission for Indian System of Medicine Bill, 2020 and the National Commission for Homeopathy Bill, 2020, as passed by Rajya Sabha on the 18th March, 2020."
